

Memorandum of Application
(Under Section 18(1) read with section 14 & 15 of
National Green Tribunal Act, 2010)

Original Application No. 1002 of 2018

MEMO OF PARTIES

BETWEEN

ABHISHT KUSUM GUPTA
S/O LATE PRABHAT KUSUM GUPTA
R/O E-001, PARAMOUNT FLORAVILLE,
SECTOR-137, NOIDA,
UTTAR PRADESH.-201305 ...APPLICANT

VERSES

1. STATE OF UTTAR PRADESH
THROUGH CHIEF SECRETARY
8TH FLOOR, 834, BAPU BHAWAN,
NAGAR VIKAS ANUBHAG-2,
LUCKNOW
2. GOVT. OF NCT DELHI
THROUGH CHIEF SECRETARY,
DELHI SECRETARIAT,
IP ESTATE, NEW DELHI- 110002
3. NEW OKHLA INDUSTRIAL DEVELOPMENT
AUTHORITY, JAL-SEWER DEPARTMENT,
THROUGH CHAIRMAN
ADMINISTRATIVE COMPLEX
SECTOR 6, NOIDA - 201301
DISTRICT. GAUTAM BUDH NAGAR
UTTAR PRADESH, INDIA
4. UTTAR PRADESH STATE POLLUTION
CONTROL BOARD,
THROUGH CHAIRMAN,
BUILDING.NO. TC-12V,
VIBHUTI KHAND,
GOMTI NAGAR, LUCKNOW-226 010

5. CENTRAL POLLUTION CONTROL BOARD, THROUGH CHAIRMAN, PARIVESH BHAWAN, EAST ARJUN NAGAR, NEW DELHI-110032
6. STATE OF UTTAR PRADESH, THROUGH PRINCIPAL SECRETARY 8TH FLOOR, 834, BAPU BHAWAN, NAGAR VIKAS ANUBHAG-2, LUCKNOW- UP.
7. DISTRICT COLLECTOR, OFFICE AT DISTRICT COLLECTORATE, DISTRICT GAUTAM BUDDH NAGAR,
8. DEPUTY COMMISSIONER, EAST DELHI, GEETA COLONY, DELHI-110092
9. UTTAR PRADESH IRRIGATION DEPARTMENT, THROUGH SECRETARY, SINCHAI BHAWAN, CANTT ROAD, UDAIGANJ, LUCKNOW - 226001
10. CENTRAL GROUND WATER BOARD, THROUGH CHAIRMAN, BHUJAL BHAWAN, NH-IV, FARIDABAD-121001
11. *MTPC Limited, SCOPE Complex,
7, Institutional area, Lodhi Road, New Delhi* RESPONDENTS

*(impled in
Compliance of order
dt 20.03.2024)*